Annexure 3

Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025 List of Creditors as on: 04-11-2025

List of Orealtors as on: 04-11-2025

List of Secured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)

(Amount in ₹) Amount of any Details of claim received Details of claim admitted mutual dues, ount of claim no Amount of claim under Sl. No Name of creditor Amount covered by security Amount covered by % of voting Remarks, if any Date of receipt Amount claimed Amount of claim admitted Nature of claim claim that may be admitted verification related interest guarantee share in CoC party? setoff First Pari-Passu Charge for Movable Properties including Plant & Machinery, Intangible assets, Claim has been provisionally Clime Finance Private Limited 06-08-2025 83,614,344.18 81,700,921.67 Term Loan No 3.45% 1,913,422.51 Receivables and Bank A/cs except admitted. Digital Escrow Account Floating paripasu floating charge on all existing and future book Capup Financial Services Private Claim has been provisionally 2 17.812.936.00 17.812.936.00 Term Loan 0.75% 07-08-2025 debts receivables inventory Yes Nο imited admitted. unencumbered Cash and Cash equivalents Catalyst Trusteeship Limited for and Hypothecation over Movable and Claim has been provisionally Current Assets of Corporate 3 on behalf of MMG Realtech Private 08-08-2025 153,324,783.00 153,324,783.00 Debentures No 6.48% admitted. Limited (ISIN - INE0B7Y07100) Hypothecation over Movable and Catalyst Trusteeship Limited for and Claim has been provisionally 11-08-2025 26,190,752,00 26,190,752.00 Debentures No 1.11% Current Assets of Corporate on behalf of LC Venture Debt Fund admitted. Debtor Catalyst Trusteeship Limited for and Hypothecation over Moyable and Claim has been provisionally an behalf of Incred Credit 11-08-2025 13.398,443.00 13.398,443.00 Debentures Current Assets of Corporate No 0.57% admitted. Opportunities Fund - I Debtor Catalyst Trusteeship Limited for and on hehalf of Sree Ravalaseema Hi-Hypothecation over Movable and Strength Hypo Ltd., TGV Industries Claim has been provisionally 248,271,291.00 238,047,450.34 Debentures No 10.06% 10,223,840.66 11-08-2025 Current Assets of Corporate Pvt. Ltd, Pico Capital Pvt. Ltd. And admitted. Debtor Others (ISIN - INE0B7Y07092 and INF0B7Y07118) Catalyst Trusteeship Limited for and Hypothecation over Movable and on behalf of Promila Grover, Basons Claim has been provisionally 11-08-2025 149,674,242.00 149,468,781.57 Debentures Current Assets of Corporate No 6.32% 205,460,43 Investments Pvt Ltd. and others admitted. Debtor (ISIN - INE0B7Y07159) Catalyst Trusteeship Limited for and on behalf of India Emerging Credit Hypothecation over Movable and Claim has been provisionally Opportunities Fund, J.P. Plaschem 11-08-2025 99,195,128.00 99,057,799.10 Debentures Current Assets of Corporate No 4.19% 137,328.90 admitted. Pvt. Ltd. and others (ISIN -Debtor INE0B7Y07142) Catalyst Trusteeship Limited for and Hypothecation over Movable and on behalf of Zahan Nikhil Sawhnev. Claim has been provisionally 11-08-2025 98,915,097.00 86,627,861.48 Debentures Current Assets of Corporate No 3.66% 12,287,235.52 Vishakha Anil Chokhani and others admitted. (ISIN - INE0B7Y07134) Frusteeship Limited for and Hypothecation over Moyable and on behalf of RV Investment & Claim has been provisionally 82,151,755,15 82.151.755.15 08-08-2025 Debentures Current Assets of Corporate No 3.47% Dealers Pvt. Ltd., Promila Grover admitted. Debtor nd others (ISIN - INE0B7Y07126) Hypothecation over Moyable and Claim has been provisionally 11 10.425.477.00 9.954.472.90 471.004.10 Spectrum Trimpex Pvt. Ltd. 09-08-2025 Debentures Current Assets of Corporate No 0.42% admitted. Debtor Hypothecation over Movable and Claim has been provisionally 12 12,819,573.00 12,186,025.34 0.51% 633,547.66 Vishakha Anil Chokhani 09-08-2025 Debentures Current Assets of Corporate No admitted. Debtor Based on the claimant's confirmation, the claim submitted by Catalyst Hypothecation over Moyable and Trusteeship Ltd. (Debenture 13 Citra Financials Private Limited 11-08-2025 6.948.221.00 Debentures Current Assets of Corporate No 0.00% 6.948.221.00 Trustee) on behalf of Debtor dehentureholders will be admitted, and the individual debenture holder's claim stands Based on the claimant's confirmation, the claim submitted by Catalyst Hypothecation over Movable and Trusteeship Ltd. (Debenture J.P.Plaschem Private Limited 11-08-2025 15,885,803.24 Debentures No 0.00% 15,885,803.24 Current Assets of Corporate Trustee) on behalf of Debtor debentureholders will be admitted, and the individual ebenture holder's claim stands

														(Amount in ₹
Sl. No.	. Name of creditor	Details of Date of receipt	of claim received Amount claimed	Amount of claim admitted	Nature of claim	Details of claim admitted Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
15	Manjulaben Rameshchandra Jain	11-08-2025	10,590,536.00		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%		-	10,590,536.00	-	Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands approach the confirmation of the confirmation of the claim stands of the claim s

Name of creditor Nirmala Organic Farms & Resorts Private Limited	Date of receipt	Amount claimed 9,826,682.44	Amount of claim admitted	Nature of claim	Details of claim admitted Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	11-08-2025	9,826,682.44			interest	guarantee	party?	Silare III COC		setoff			
			-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%		-	9,826,682.44		Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
Radicura Infra Limited	11-08-2025	9,826,682.44	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-	-	9,826,682.44	-	Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
Rohit Sood	11-08-2025	2,888,304.51	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-		2,888,304.51	-	Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
Sree Rayalaseema Dutch Kassenbouw Private Limited	11-08-2025	2,161,098.00	-	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%			2,161,098.00	-	Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
Sree Rayalaseema Hi Strength Hypo Limited	11-08-2025	54,027,398.00		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor		No	0.00%			54,027,398.00		enon-admitted Based on the claimant's confirmation, the claim submitted by Catalyst Trustees) pt.dt. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
TGV Industries Private Limited	11-08-2025	32,416,438.00		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor		No	0.00%			32,416,438.00		Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
Zahan Nikhil Sawhney	11-08-2025	20,696,174.78		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor		No	0.00%			20,696,174.78		Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
NP1 Capital Trust	17-08-2025	19,344,666.00	19,344,666.00	Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.82%	-	-	-	-	Claim has been provisionally admitted.
Catalyst Trusteeship Limited for and on behalf of Debenture Holders holding NCDs bearing ISINs as INEOB7Y07027, INEOB7Y07050, INEOB7Y07076 claiming unpaid TDS Amounts with	05-09-2025	752,004.00		Debentures	Hypothecation over Movable and Current Assets of Corporate Debtor	-	No	0.00%	-	-	752,004.00		Based on the claimant's confirmation, the claim submitted by Catalyst Trusteeship Ltd. (Debenture Trustee) on behalf of debentureholders will be admitted, and the individual debenture holder's claim stands
	Kassenbouw Private Limited Sree Rayalaseema Hi Strength Hypo Limited TGV Industries Private Limited Zahan Nikhil Sawhney NP1 Capital Trust Catalyst Trusteeship Limited for and nebald rof Debenture Holders holding NCDs bearing ISINs as INEOSY/07027, INEOSTY/070743, INEOSTY/07076, INEOSTY/07076	11-08-2025	Size Rayalaseema Hi Strength Hypo	Size Rayalaseema Hi Strength Hypo	Size Rayalaseema Hi Strength Hypo	Sree Rayalaseema Hi Strength Hypo Limited 11-08-2025 54,027,398.00 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor TGV Industries Private Limited 11-08-2025 32,416,438.00 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor TGV Industries Private Limited 11-08-2025 32,416,438.00 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor TGV Industries Private Limited 11-08-2025 20,696,174.78 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor NP1 Capital Trust 17-08-2025 19,344,666.00 19,344,666.00 Debentures Hypothecation over Movable and Current Assets of Corporate Debtor Debtor TGV Industries Private Limited 11-08-2025 19,344,666.00 Debentures Hypothecation over Movable and Current Assets of Corporate Debtor Debtor TGV Industries Private Limited 11-08-2025 19,344,666.00 Debentures Hypothecation over Movable and Current Assets of Corporate Debtor Debtor TGV Industries Private Limited TGV Industr	Sirke Rayalaseema Hi Strength Hypothecation over Movable and Current Assets of Corporate Debtor ToV Industries Private Limited 11-08-2025 32,416,438.00 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor ToV Industries Private Limited 11-08-2025 32,416,438.00 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor - Debtor ToV Industries Private Limited 11-08-2025 20,696,174.78 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor - Debtor ToV Industries Private Limited 11-08-2025 11-08-2025 20,696,174.78 - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor - Debtor - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor - Debtor - Debtor - Debentures Hypothecation over Movable and Current Assets of Corporate Debtor - Debtor - Debentures - Debtor - Debentures - Debentures - Debtor - Debentures - Debtor	Assessed to the composition of t	Total Tota	Stree Rayslassema H Strength Hypo 11-08-2025	1-08-2025	Total Time Time	Current Assesser Companies Companies Current Assesser Current Assesser

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.

														(Amount in ₹)
		Details of claim received		Details of claim admitted						Amount of any				
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
0 Th - F	Panalutian Brafansianal and his team is			regulation 12 and 14 of CIRD B	odulations 2016 Hou	over cortain eleime beve been provi	sionally admitted based on the	ho ropordo	submitted by the e	laimanta Thosa alaima ra	main aubiant to f	urthor verification upon r	againt of the complete backs of	occupte and records maintained

by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.

3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.

4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.

5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmart@npvinsolvency.in), to follow-up on their claim for quick actions.